					here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	232	465014540.35	232	479241896.23	4.52	0	0	14227355	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	10050255328.00	3	10050255328.00	94.85		0		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	1	384000	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	31	7088316	31	6957322	0.07	0	0	13394	<u>Annexure 6</u>
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	448	758311345	438	59526946	0.56	0	0	165923241	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1380351572	0		0.00		0	1380351573	<u>Annexure 9</u>
Total		716	12661405101.35	704	10595981492.23	100.00	0	0	1560515563	